

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.131/98

Friday, this the 23rd day of January, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

OP Ambika,
D/o Purushothaman,
Othalathara House,
Kadakkarappally.P.O.
Cherthala-688 529.

- Applicant

By Advocate Mr KS Bahuleyan

Vs

The Superintendent of Post Offices,
Alappuzha Division,
Alappuzha.

- Respondent

By Advocate Mr PR Ramachandra Menon, ACGSC

The application having been heard on 23.1.98 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant aggrieved by non-consideration of
her candidature for selection and appointment to the post
of Extra Departmental Branch Post Master, Andhakaranazhy
Post Office, has filed this application for a direction to
the respondent to consider her candidature also in the
selection. Learned counsel for the applicant submits that



the applicant had worked as Extra Departmental Branch Post Master during the period from 19.4.95 to 2.6.95 and from 3.6.95 to 8.4.97 on provisional basis.

2. When the application came up for hearing today, learned counsel for the respondent submits that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweswara Rao and others, (1996) 6 SCC 216, the respondent will consider the candidature of the applicant, even though her name may not be sponsored by the Employment Exchange. Learned counsel for the applicant states that the applicant will be satisfied if such a direction is given to the respondent.

3. In view of the above submission of the learned counsel on either side, we dispose of this application with a direction to the respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Post Master, Andhakaranazhy Post Office even though her name has not been sponsored by the Employment Exchange. No costs.

Dated, the 23rd January, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

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